

FORM G

INVITATION FOR EXPRESSION OF INTEREST FOR
DANCY BUILDERS PRIVATE LIMITED, SERVICE PROVIDER OF RIG IN OIL AND GAS
EXPLORATION ACTIVITIES IN INDIA

(Under Sub-Regulation (1) of regulation 36A of the Insolvency & Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016

RELEVANT PARTICULARS		
1.	Name of the corporate debtor along with PAN/ CIN/ LLP No.	DANCY BUILDERS PRIVATE LIMITED PAN : AAHCD0912E CIN: U11100DL2019PTC345711
2.	Address of the registered office	H. No. 804, GROUND FLOOR, SEQNO-GTV-1932, FLAT NO, B-1, GHITORNI , New Delhi, Delhi, India - 110030
3.	URL of website,	No website of the Corporate Debtor
4.	Details of place where majority of fixed assets are located	Delhi/ Site of oil and gas exploration in Rajasthan
5.	Installed capacity of main products/ services	1000 HP Cubic, 6 Cylinder, Moveable RIG of SJ Petroleum Machinery Co make
6.	Quantity and value of main products/ services sold in last financial year	One
7.	Number of employees/ workmen	NIL
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	May be obtained by sending email at cirp.dancybuilders@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	May be obtained by sending email at cirp.dancybuilders@gmail.com
10.	Last date for receipt of expression of interest	17.06.2025 (extended from 09.06.2025)
11.	Date of issue of provisional list of prospective resolution applicants	21.06.2025 ((extended from 13.06.2025)
12.	Last date for submission of objections to provisional list	26.06.2025 ((extended from 18.06.2025)
13.	Date of issue of Final list of prospective resolution applicants	03.07.2025 ((extended from 25.06.2025)
14.	Date of issue of Information Memorandum, Evaluation Matrix and Request for Resolution Plan to prospective resolution applicants	04.07.2025 ((extended from 28.06.2025)
15.	Last date for submission of Resolution Plans	04.08.2025 (extended from 28.07.2025)
16.	Process email id to submit Expression of Interest	cirp.dancybuilders@gmail.com
17.	Details of the corporate debtor's registration status as MSME	Corporate Debtor is not registered as MSME.

Note : original form G was issued on 14.05.2025.



ASHOK KUMAR GUPTA

Resolution Professional of M/s Dancy Builders Private Limited,
IP Reg Number: IBBI/IPA-003/IP-N00010/2016-2017/10072

Date: 09.06.2025

Place : New Delhi

Office: 304, D R Chamber, 12/56, D B Gupta Road, Karol Bagh, New Delhi-5

Email : cirp.dancybuilders@gmail.com,

IP Reg. Address : LD-46, Pitampura, Delhi-34, email : cmaashokgupt@gmail.com